

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-1071(ND)/2018

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.02.2019

NAME OF THE COMPANY: M/s. State Bank of India V/s. M/s. Shri Shyam Ji Ahrico Exports Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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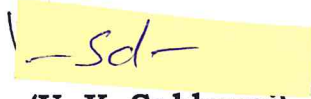
Present: Mr. R. Vishnu Kumar, Advocate for RP

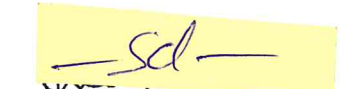
Mr. Sanjay Kumar Aggarwal, RP in person

ORDER

Report of the OC is stated to have been filed but the same is not before us. It is being submitted by Ld. Counsel that Mr. Sanjay Kumar Aggarwal, IRP has been confirmed as the RP by the COC. The Bench Officer shall ensure that the said report is placed before this Bench.

To come up for further consideration on 6th March, 2019.


(V. K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)